

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END OF June 2016**

Sl. No.	Nature	Opening balance as on 01.06.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to CAT	Disposal	Total Disposal	Total Pendency as on 30.06.2016
<b>MAIN CIVIL CASES</b>											
1	WP	1453		3		3		1	12	13	1443
2	WA	236	52		5	57			39	39	254
3	WPC	3802	285	8	1	294			151	151	3945
4	WPL	921	6	2		8			10	10	919
5	WPS	9410	561	10		571			311	311	9670
6	WPT	416	13			13			1	1	428
7	WPCR	373	18		1	19			9	9	383
8	WPPIL	95	11	1	1	13			12	12	96
9	WP 227	1479	48	2		50			52	54	1475
10	WPHC	8	1			1				0	9
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>18193</b>	<b>995</b>	<b>26</b>	<b>8</b>	<b>1029</b>	<b>2</b>	<b>1</b>	<b>597</b>	<b>600</b>	<b>18622</b>
1	FA	2266	39	2		41			7	7	2300
2	FAM	419	26	2		28			4	4	443
3	SA	5178	54	14		68			26	27	5219
4	MA	610	8	1		9			21	21	598
5	MAC	5007	169	7	1	177			19	19	5165
6	CR	300	10	2		12			50	50	262
7	MCC	282	59	2		61	1		84	85	258
8	MCCS	1				0				0	1
9	COMP APPEAL	5	1			1			3	3	3
10	COMP PET	67	1			1			1	1	67
11	EP	10				0				0	10
12	TPC	55	7			7			12	12	50
13	CONC	1				0				0	1
14	CONT	334	39	2		41			35	35	340
15	CONTS	0				0				0	0
16	ITR	28				0				0	28
17	ITA	8				0				0	8
18	CER	2				0				0	2
19	STR	0				0				0	0
20	WTA	0				0				0	0
21	ARBA	149	9			9			10	10	148
22	TAXC	91	9			9			3	3	97
23	REVP	81	20			20	2		11	13	88
24	CIVIL SUIT	2				0				0	2
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>14896</b>	<b>451</b>	<b>32</b>	<b>1</b>	<b>484</b>	<b>4</b>	<b>0</b>	<b>286</b>	<b>290</b>	<b>15090</b>
	<b>TOTAL (A+B)</b>	<b>33089</b>	<b>1446</b>	<b>58</b>	<b>9</b>	<b>1513</b>	<b>6</b>	<b>1</b>	<b>883</b>	<b>890</b>	<b>33712</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRRE	3	1			1				0	4
2	CRA	12334	97		1	98			47	47	12385
3	CRR	4034	105			105			79	79	4060
4	MCRC	1001	683			683			817	817	867
5	MCRCA u/s 438 CrPC	143	132			132			34	34	241
6	CONTR	4				0				0	4
7	CRMP	1555	105	1	1	107			60	60	1602
8	TPCR	18	2			2			5	5	15
9	ACQA	1199	6			6			1	1	1204
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>20291</b>	<b>1131</b>	<b>1</b>	<b>2</b>	<b>1134</b>	<b>0</b>	<b>0</b>	<b>1043</b>	<b>1043</b>	<b>20382</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>53380</b>	<b>2577</b>	<b>59</b>	<b>11</b>	<b>2647</b>	<b>6</b>	<b>1</b>	<b>1926</b>	<b>1933</b>	<b>54094</b>

NOTE : 1. Total number of 11 cases in institution & total number of 6 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that there are no any IS provided by OIC NIC of the cases of backlog Institution & Disposal.

5-7-16  
Ramashankar Prasad  
Registrar (Judicial)